

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 15.11.2021 (MONDAY)**

**COURT –II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon’ble Mr. Justice M. Venugopal, Member (Judicial), Hon’ble Mr. V.P. Singh, Member (Technical) and Hon’ble Dr. Alok Srivastava, Member (Technical)**

### **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 908 of 2021	Sanjay Rajkumar Chhabriaa Vs. Moon Star Securities Trading & Finance Co. Ltd & anr.	Kumar Anurag Singh	

### **For Orders (For Renewal of FDR)**

<b>2.</b>	Competition App. (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
<b>3.</b>	Competition App. (AT) No. 22 of 2018	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors.	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
<b>4.</b>	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors.	PranjalPrateek	Samar Bansal (R-CCI)
<b>5.</b>	Competition App. (AT) No. 28 of 2018	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh –R1
<b>6.</b>	Competition App. (AT) No. 29 of 2018	Shri Partha Biswas Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh –R1
<b>7.</b>	Competition App. (AT) No. 30 of 2018	Shri Kunal Gupta Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh –R1

8.	Competition App. (AT) No. 31 of 2018	Shri AmritanshuKhaitan Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh –R1
9.	Competition App. (AT) No. 32 of 2018	Shri SuvamoySaha Vs. Competition Commission of India &Ors.	Sagardeep Singh	Ishkanan Singh –R1
10.	Competition App. (AT) No. 33 of 2018	Shri Anil Bajaj Vs. Competition Commission of India & Ors.	Sagardeep Singh	Ishkanan Singh –R1
11.	TA (AT) (Compt.) No. 10 of 2017 (Old Appeal No. 48/2016)	Shree Cement Limited Vs. Competition Commission of India & Ors.	Manas Kumar Chaudhuri	Samar Bansal (R-CCI)
12.	Competition App. (AT) No. 76 of 2018	Glenmark Pharmaceuticals Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Samar bansal (R-CCI)
13.	Competition App. (AT) No. 45 of 2019	Jesmajo Industrial Fabrications Karnataka Pvt. Ltd. & Anr. Vs. Competition Commission of India	O. P. Gaggar	
14.	Competition App. (AT) No. 38 of 2019	Sahuwala Cylinders Pvt Ltd & Anr. Vs. Competition Commission of India & Anr.	Jaiveer Shergill	
15.	Competition App. (AT) No. 40 of 2019	Om Containers & Ors. Vs. Competition Commission of India & Anr.	Jaiveer Shergill	
16.	Competition App. (AT) No. 13 of 2020	Grasim Industries Ltd. Vs. Competition Commission of India & Anr.	Nisha Kaur Uberoi	Bulbuli Richong-R1 M. M. Sharma-R2
17.	Competition App. (AT) No. 18 of 2018	Google LLC. &Ors. Vs. CCI & Ors.	Ravisekhar Nair	Neha Mishra (R-CCI) Rajsekhar Rao (R-2)

#### For Orders

18.	I.A. No. 2464 & 2465 of 2021 in Comp. App. (AT) (Ins) No. 871-872 of 2021	Jawahar Lal Mahender Kumar Lalwani Vs. CSII India Pvt. Ltd. & Anr.	Avtaar Singh	Mukesh Kr. Jain Sourabh Leekha-R2
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**For Directions**

19.	TA (AT) (Competition) No. 05 of 2017 (Old Appeal No. 17 of 2017)	Prem Prakash Vs. Madhya Pradesh PWD &Ors.	Prem Prakash	Sanjiv Kumar Mohanty (R-2) VikramSobti (R- CCI)
20.	Competition App. (AT) No. 07 of 2018	The Board of Control For Cricket in India Vs. Competition Commission of India & Anr.	RuchiVerma	Samar Bansal (R-CCI)
21.	Review Application No.11 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Ashok Raja Vs. Arun Kumar Gupta & Anr.  <b>With</b>	Mohit Chaudhary	Prachi Johri-R1 Madhu Juneja-R2
22.	Contempt Case (AT) No. 06 of 2020 in Comp. App. (AT) (Ins) No. 1082 of 2019	Madhu Juneja Vs. Ashok Raja	C. A. Surinder Kumar	

**For Admission (Fresh Cases)**

23.	Comp. App. (AT) (Ins) No. 799 of 2021	Regional Provident Fund Commissioner Vs. Shekhar Resorts Ltd. & Ors.	Rajesh Kumar	Abhishek Anand-R1
24.	Comp. App. (AT) (Ins) No. 856 of 2021	Anuratan Textiles Pvt. Ltd. Vs. Amaira International Pvt. Ltd.	C.S. Gupta	

**For Admission (After Notice)**

25.	Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investor Clinic Infratech Pvt. Ltd. & Anr.	Damini Bisht	Anushruti
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**For Hearing**

26.	Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Sidharth Arora-R8 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
27.	Comp. App. (AT) (Ins) No. 583 of 2021  <b>(PH)</b>	Aditya Kumar Tibrewal Resolution Professional of Sri Balaji Forest Products Pvt. Ltd. Vs. Om Prakash Pandey & Ors.	Arjun Asthana	Subhasish Bhowmick-R1 Jitendra Patnaik

<b>28.</b>	Comp. App (AT) (Ins) No. 1507 of 2019	Anand Murti Vs. Soni Infratech Pvt. Ltd. & Anr.	Mani Bhushan Sinha	Saurabh Yadav-R2 Ritesh Agrawal
<b>29.</b>	Comp. App. (AT) (Ins) No. 463 of 2020	IL & FS Financial Services Ltd. Vs. Mahananda Suppliers Ltd.	R. Sudhinder	Charu Tyagi
<b>30.</b>	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2

**Copy to: -**

- 1. Notice Board**
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**By order of Hon'ble Chairperson**

**-sd/-  
Registrar**